## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 2164 TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2023

## PM AGRICULTURE CROP INSURANCE SCHEME

2164. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is considering to make changes to the PM Agriculture Crop Insurance Scheme for a liberal approach in disbursal of compensation for the crops affected due to climate factors such as floods and drought as many farmers are left out;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

## ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c) : The rationalization/revisions/improvements in the crop insurance schemes is a continuous process and decisions on suggestions/ representations/ recommendations of the stakeholders /studies are taken from time to time after consultation with various stakeholders. Accordingly, Pradhan Mantri Fasal Bima Yojana (PMFBY) was revised and revamped with effect from Rabi 2018 and Kharif 2020 respectively.

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